

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 144 of 2010

Dated: 6th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

| | | |
|---|-------------|----------------------|
| Jogindra Castings (P) Ltd. | | Appellant(s) |
| | Vs. | |
| Punjab State Power Corporation Ltd. & Anr. | | Respondent(s) |

Counsel for the Appellant (s) : Mr. Dinkar Kumar.

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Ranjitha foer R-1
Mr. Sakesh Kumar for R 2.

ORDER

Learned counsel for the Appellant is filing written submissions during the course of the day. Learned Counsel for the Respondent No. 1 and 2 undertake to file written submissions on or before 20.07.2011.

Post the matter for **reporting compliance on 21.07.2011,.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

